

National Company Law Tribunal

Allahabad Bench

C P No.(IB) 140/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2018

NAME OF THE COMPANY: M/s. ASREC (India) Limited Vs. M/s. Shashi Oils and Fats Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 7 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ANKIT SINGH	Resolution		Ankit
<u>2.</u>	PCS	Professional		

CP NO. (IB) 140/ALD/2017

Sh. Ankit Kumar Singh, PCS representing the Resolution Professional is present. Learned Resolution Professional has filed progress report, which is taken on record.

list the matter on 6th July 2018, for further consideration.

Dated: 08.06.2018

— Sd —

SAROJ RAJWARE,
MEMBER (T)

— Sd —

V.P. SINGH,
MEMBER (J)